

(a) the year when the present foreign policy was formulated along with its basic objectives;

(b) whether the foreign policy has failed to achieve the desired objectives;

(c) if so, whether Government propose to formulate a new foreign policy; and

(d) the time by which the said policy is likely to be formulated?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI JASWANT SINGH) : (a) and (b) The basic principles and objectives of our foreign policy seek to preserve the country's territorial integrity, security and national identity as a plural, democratic and secular society ensuring socio-economic development of all the people with justice and equality. Since independence, our foreign policy has been based on these principles and objectives which has been marked by our independent actions and our abiding faith in non-alignment. While foreign policy by its very nature is ever changing in reaction to various changes and developments around the world that have a bearing on our policy, such formulations have always been based on these well-known principles of our foreign policy. Our basic objectives and principles of foreign policy have stood us in good stead in achieving our desired objectives.

(c) Does not arise.

(d) Does not arise.

### **MPLADS**

2811. COL. SONA RAM CHOUDHARY : Will the PRIME MINISTER be pleased to state :

(a) whether any time limit has been prescribed for the execution of work recommended by the Member of Parliament under MP Local Area Development Scheme;

(b) if so, the details thereof;

(c) whether the execution of this scheme is delayed in districts;

(d) if so, the steps taken by the Government in this regard;

(e) whether the Government propose to issue any guidelines for the speedy implementation of these schemes; and

(f) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS, MINISTER OF STATE IN MINISTRY OF PARLIAMENTARY AFFAIRS, MINISTER STATE IN THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION (SHRI RAM NAIK) : (a) and (b) Under extant guidelines on MPLADS, all sanctions for works should be accorded, as far as possible, within 45 days from the date of receipt of proposals from the concerned M.P.

(c) and (d) Some cases of delay in execution of MPLADS works have been reported. In such cases, the matter is taken up with the concerned District Collectors/ the State Governments.

(e) and (f) The State Governments have been requested to issue general instructions with regard to the periodic meetings to be held by the District level officers with the MPs and to evolve an effective mechanism for monitoring of implementation of the scheme at the State level.

### **Telephone Exchanges**

2812. SHRI GINGEE N. RAMACHANDRAN :  
SHRI VAIKO :

Will the Minister of COMMUNICATIONS be pleased to state:

(a) the number of telephone exchanges functioning with STD/ISD facilities in Thiruvallur and Sriperumbudur district;

(b) whether Government propose to set up some new telephone exchanges with such facilities in the said districts during 1998-99;

(c) if so, the details thereof; and

(d) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI KABINDRA PURKAYASTHA): (a) While Thiruvallur is a District, Sriperumbudur is a Taluk falling in Kancheepuram District.

The number of telephone exchanges functioning with STD/ISD facilities in Thiruvallur district and in